



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

Website : www.rbi.org.in

ई-मेल/email: helpdoc@rbi.org.in

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

Department of Communication, Central Office, S.B.S.Marg, Mumbai-400001

फोन/Phone: 022- 22660502

January 01, 2021

Calendar for Auction of Government of India Treasury Bills (For the Quarter ending March 2021)

After reviewing the cash position of the Central Government, the Reserve Bank of India, in consultation with Government of India has decided to notify the amounts for the issuance of Treasury Bills for the quarter ending March 2021 as under:

Notified amount for auction of T-Bills (January 01, 2021 – March 31, 2021)					
(₹ crore)					
Date of Auction	Issue Date	91 Days	182 Days	364 Days	Total
06-01-2021	07-01-2021	4,000	7,000	8,000	19,000
13-01-2021	14-01-2021	4,000	7,000	8,000	19,000
20-01-2021	21-01-2021	4,000	7,000	8,000	19,000
27-01-2021	28-01-2021	4,000	7,000	8,000	19,000
03-02-2021	04-02-2021	4,000	7,000	8,000	19,000
10-02-2021	11-02-2021	4,000	7,000	8,000	19,000
17-02-2021	18-02-2021	4,000	7,000	8,000	19,000
24-02-2021	25-02-2021	4,000	7,000	8,000	19,000
03-03-2021	04-03-2021	4,000	7,000	8,000	19,000
10-03-2021	12-03-2021	4,000	7,000	8,000	19,000
17-03-2021	18-03-2021	4,000	7,000	8,000	19,000
24-03-2021	25-03-2021	4,000	7,000	8,000	19,000
30-03-2021	31-03-2021	4,000	7,000	8,000	19,000
Total		52,000	91,000	1,04,000	2,47,000

2. The Reserve Bank of India in consultation with Government of India will continue to have the flexibility to modify the notified amount and timing for auction of Treasury Bills depending upon the requirements of the Government of India, evolving market conditions and other relevant factors, after giving due notice to the market. Thus, the calendar is subject to change, if circumstances so warrant including for reasons such as intervening holidays. Such changes, if any, will be communicated through press releases.

3. The auction of Treasury Bills will be subject to the terms and conditions specified in the [General Notification No. F.4\(2\)-W&M/2018 dated March 27, 2018](#) issued by the Government of India, as amended from time to time.